

[Shri Man Mohan Mathur

the country. The farmers are satisfied with their service. Their work has been appreciated by the Department of Agriculture, Ministry of Agriculture, the Overseas Development Administration, United Kingdom, the Indian Council of Agricultural Research and evaluated by the National Council of Applied Economic Research. But, Sir, suddenly the Government has decided to abolish this organisation. The newspaper has published that with effect from 31st March, 1938 this organisation will be abolished. By that the poor people and poor agriculturists of that poor area will be affected. The employees will lose their service. So, in the larger interest of the farmers, agriculturists and employees of that organisation, particularly those belonging to the Eastern region, I would request the Government to reconsider its decision. Already the Chief Ministers of West Bengal and Assam have protested. One wing of such an organisation is also serving in my district Kishahandi. That is a chronically drought-prone area. There, one big project, the Indravati project, is coming up. We need their service at this time. When the farmers need the service of these technicians and officials, the Government has decided to abolish that organisation. So, through this Special Mention I request the Government to reconsider it in the larger interest of the region.

SHRI SANTOSH KUMAR SAHU: (Orissa): Sir, emphasis in our nation is on technological revolution. And here we are abolishing a project—fertiliser demonstration project which was going to propagate in the eastern part of India, which is already an agriculturally backward area. I urge upon the Ministry to reconsider its decision and allow the farmers to benefit from it in the application of fertilisers in different uses according to the scientific methods. Chief Ministers of West Bengal Bihar and

others have opposed its abolition. The Government must come out with a categorical statement as to why it wants to deprive the farmers of this technological benefit. The Government should give an assurance that it would continue with this project so that farmers in the backward part of the country are not denied of its benefit.

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra): I also associate myself with the views expressed by the hon. Member through his Special Mention. It is a concern of all the farmers of this country. If any one takes a step intended to harass the farmers, we will unitedly stand behind the farmers. It is our moral responsibility as Member of this House. I associate myself with the hon. Members for the sentiments which he has expressed in the House about the problems of the farmers. (Interruptions)

श्री राम नरेश यादव : (उत्तर प्रदेश)
महोदय, मैं भी अपने को इससे सम्बद्ध करता हूँ और चाहता हूँ कि इस संबंध में सरकार जल्द से जल्द ध्यान दे क्योंकि किसानों का प्रश्न है। किसानों का प्रश्न देश के खाद्यान्न से जुड़ा हुआ है और देश के विकास से जुड़ा हुआ है। इस पर ध्यान जाना बहुत ही आवश्यक है।

Situation. Arising out of Government's Decision to use Norplant I and Norplant II on Women of up under the US-aided Family Planning programme

SHRIMATI KAMLA SINHA (Bihar): Sir, through this Special Mention I would like to bring to the notice of the Government a very serious affair which is being ried on the women of India in general and

on the women of Uttar Pradesh in particular with the connivance of this Government.

The Government is launching a massive family planning project in U.P. with US AID known as Innovation in Family Planning Service Project. It is a massive \$325 million project, which will be on for more than 10 years. Under this mainly hormone-based contraceptives, such as Norplant I, Norplant II and Depo-Provera will be used.

Norplant I and Norplant II are long-acting reversible hormonal contraceptives in capsule form implanted under the skin of a woman's upper arm, which is called sub-dermal implant. It releases a synthetic hormone called levonorgestrel. Pregnancy is prevented through combination of mechanisms. It has been found that long-term consequences of its use are dangerous. This is supported by the World Health Organisation's 1990 publication on Norplant. Even Population Council of USA, a Government body, which is propagating it, also stated: "since Norplant has not been widely used as yet, relatively little information exists either on its long-term safety or its long-term side effects".

Sir, in India women have been used as guinea-pigs for clinical tests. It is also feared that Norplant-I and II are carcinogenic. The Indian Council of Medical Research and the Medical Friends' Council also have reservations on the use of Norplant I and II. Sir, I would like to mention here some of the complications on the use of Norplant. I quote from an eminent doctor:

"Norplant can cause anything from depression to heart trouble. Norplant causes complete disruption of the normal menstrual cycle. Since Norplant acts on organs such as hypothalamus, pituitary which also controls several other functions than the reproductive activity, the effect of Norplant is to

produce profound changes in these functions. In up to 15 per cent of women, acne and generalised hair growth has occurred signifying disturbance in the hormonal balance. Loss of body weight was up to 10 kg in certain cases. Norplant causes an increase in blood pressure, heart problems and disrupts the functioning of the circulatory and cardio-vascular system. Complications related to the reproductive organs are also serious. In as many as 10 per cent of the users ovarian cysts usually accompanied with pain in the lower abdomen which often needs surgical intervention is reported. Surgical complications include infection at the insertions and removal etc., had been reported. It has also been reported that some of the main long-term hazards include cancer of cervix and cancer of endometrium. Norplant is potentially mutagenic and a carcinogenic agent. Further the ingredient hormone (levonorgestrol) is passed into the breast milk and is absorbed into the intestines of breast feeding infants. This alters the infants' metabolism and thus alters the body weight.

About return to fertility, no proper study has been conducted." There is also a big question mark. What is more upsetting is that "the clinical trials on Norplan were conducted in India without the consent of the women concerned. Helsinki Declaration on clinical trial states that informed consent of the cases is a basic norm any agency conducting clinical trials should follow. It is a violation of all ethics and human rights values, if this is violated.

I would also like to mention another drug which is going to be used. It is Depo-Provera. Again I quote:

"Depo-Provera is manufactured by Upjohn Ltd., a U.S.-based multinational drug company. Depo-Provera was not licensed for use in US. till recently but only for ex-

[Shrimati Kamla Sinha]

port! Depo-Provera contains a female hormone called progestin. Progesion suppresses ovulation thus preventing pregnancy. It was firstly tried in South-East Asia, followed by other Third World countries, Bangladesh, etc."

Now it is going to be used in Uttar Pradesh and then the whole of India.

"In 1968, Upjohn was ordered to conduct tests into Depo-Provera's safety. The tests were not conclusive. But revelations were shocking enough for a ban. An increase in cervical cancers and breast tumours also the fact that it may be transmitted through breast-milk and effect the infant and that it may cause infertility send shock waves amongst all those who are concerned. In 1978, the U.S. Food and Drug Administration formally denied approval of Depo-Provera U.S.A."

Now this is going to be used in India.

'A' major portion of Depo-Provera has been thrust on women of Asia and other Third World countries through various family planning Government organisations. Now, the Government of India has entered into a contract with the United States of America and the United States of America are going to dump these medicines in Uttar Pradesh in India. So, I hereby demand the U.S. aided Population Project in Uttar Pradesh should not be allowed to dump Norplant I and II and Depo-provera which have not been used in the United States of America and in any of the developed countries. Thank you, Sir.

SHRI SUKOMAL SEN (West Bengal): Sir, what Mrs. Kamla Sinha has raised is a serious matter. We support the laudable project. But it does not mean that India or the women of India should be used as guinea-pigs for testing the untested medicines, manufactured by the U.S.

drug multinationals. This is what the U.S. drug multinationals are doing. They are testing these medicines in third-world countries. Now, Indian women are being used as guinea-pigs for testing these medicines which are protested against in their own country. I seek the attention of the Government and I request that the Government should see to it that the so-called U.S. project is not allowed to enter India as it is a benevolence. First of all, the Indian Government should get it confirmed whether these medicines are actually appropriate and whether they are conducive to the purpose for which they are used. Otherwise, they should be banned and these projects should be totally banned from the country. Otherwise, it will be counter-productive. Women will be scared away, rural people will be scared away, from the Family Planning Project as it happened earlier also. It will be counter-productive and harmful to the Family Planning Project itself.

मौलाना अबुदुल्ला खान आज़मी : (उत्तर प्रदेश) : सर, मैं मिसेज कमला सिन्हा जी को सपोर्ट करते हुए यह कहना चाहता हूँ कि अमेरिका कुछ मुल्कों की जमीन पर बमबारी कर के अपने बमों का एक्सपेरिमेंट कर रहा है। हिंदुस्तान व एशिया के दूसरे मुल्कों में अपनी दवाओं के जहर के जरिए इन मुल्कों की औरतों के वजूद पर एक्सपेरिमेंट कर के उनको तबाह और बर्बाद करने का काम कर रहा है। उसमें लगता यह है कि हमारी हुकूमत फेमिली प्लानिंग के जरिए, प्रोग्राम के जरिए वह मुल्क की आबादी कम करना चाहती है, बजाय इसके कि अच्छे ढंग से मुल्क की आबादी को कम करने का तरीका अपनाए, इसांमों को मारने का तरीका अपनाया जा रहा है। उसमें अमरीका की मदद से जिस तरह से इसांनों को हानि की कगार पर पहुंचाया जा रहा है, मैं उसकी जवदस्त मज्मूमत करते हुए उनके साथ अपने को एसोसिएट करता हूँ।

مولانا عبید اللہ خان اعظمی اتر پردیش؛ مسر
 میں مسٹر کملا سنہا جی کو سپورٹ کرتے ہوئے یہ
 کہنا چاہتا ہوں کہ امریکہ کچھ ملکوں کی زمین پر
 بمباری کر کے اپنے بموں کو ایکس پری منٹ کر رہا
 ہے۔ ہندوستان و ایشیا کے دوسرے ملکوں میں
 اپنی دواؤں کے زہر کے ذریعہ ان ملکوں کی مورتوں
 کے وجود پر ایکس پری منٹ کر کے انکو تباہ اور برباد
 کرنے کا کام کر رہا ہے۔ اس میں شک تیار ہے کہ بھارتی
 حکومت فیملی پلاننگ کے ذریعہ جس پروگرام کے
 ذریعہ دو ملک کی آبادی کم کرنا چاہتی ہے بچائے
 اس کے کہ اچھے ڈھنگ سے ملک کی آبادی کو کم
 کرے کہ طریقہ اپناتے۔ انسانوں کو مارنے سے کاطریقہ
 اپنایا جا رہا ہے اس میں امریکہ کی مدد سے جس
 طرح سے انسانوں کو ہانی کی نگار پر بھیجا جا رہا
 ہے یہ اس کی زبردست مذمت کرتے ہوئے۔
 ان کے ساتھ اپنے کو ایسا ہی سلوک کرتا ہوں۔

DR. JINENDRA KUMAR JAIN
 (Madhya Pradesh): Sir, you are aware
 that I am a medical expert and also a
 family-planning activist. I consider it to
 be... (Interruptions). What is it?

SHRI SATYA PRAKASH MALAVI
 YA (Uttar Pradesh): How many children
 do you have?

DR. JINENDRA KUMAR JAIN: If
 the House wants to know, I have two
 children, Sir. (Interruptions). I do not
 know why they are laughing. It is a very
 serious matter.

THE VICE-CHAIRMAN (SHRI MD.
 SALIM): Do you want to associate or
 dissociate?

DR. JINENDRA KUMAR JAIN: My
 name is there and I do not want this
 House to be misled. I want to correct
 some of the misconception, which might
 have arisen.

THE VICE-CHAIRMAN (SHRI MD.
 SALIM): Do you want to associate or
 dissociate?

DR. JINENDRA KUMAR JAIN:
 That is not the question. I want to cor-
 rect the information because this is my
 subject.

Mrs. Sinha was very kind to ferret out
 some of the medical science reports
 which, I believe, somebody has prepared
 for her, out of context. (Interruption).
 Please listen to me. The issue is that in
 India... (Interruptions).

SHRIMATI KAMLA SINHA: Sir, I
 have serious objections to his comments.

THE VICE-CHAIRMAN (SHRI MD.
 SALIM): Mr. Jain, you should not make
 such comments.

SHRIMATI KAMLA SINHA: Sir,
 this is very unkind of him. He may be a
 doctor. But all we know that he is run-
 ning a video studio. (Interruptions).

THE VICE-CHAIRMAN (SHRI MD.
 SALIM): You can seek permission from
 the Chairman on another occasion if you
 want to give some expert opinions. But
 when Mrs. Kamla Sinha makes her spe-
 cial mention while she is presenting her
 special mention, you should not comment
 like this.

DR. JINENDRA KUMAR JAIN: The
 question is not of Mrs. Kamla Sinha.
 The question is of the life and the qual-
 ity of life of the women of our country.

THE VICE-CHAIRMAN (SHRI MD.
 SALIM): We cannot convert this into a
 debate.

DR. JINENDRA KUMAR JAIN:
 Please be sure that 500,000.....

THE VICE-CHAIRMAN (SHRI MD. SALIM): I will allow you, if you want to associate or dissociate. But please do not convert this into a debate.

DR. JINENDRA KUMAR JAIN: Mr. Vice-Chairman, Mrs. Sinha is not the issue. This is not a question of association or dissociation. (*Interruptions*).

SHRIMATI KAMLA SINHA: But the issue is one which I have raised and it is a very vital issue. This is wrong. (*Interruptions*)

DR. JINENDRA KUMAR JAIN: I have sought the permission of the Chairman to speak on this and I should be allowed to speak. (*Interruptions*)

THE VICE-CHAIRMAN (SHRI MD. SALIM): The procedure is, if you are raising some point in the form of a special mention. (*Interruptions*). If you want to associate yourself and want to speak even for half a minute on this, I can allow you. (*Interruptions*)

مولانا ابوبکر بھٹو خان اعظمی :
یا حکومت کے ریپرنٹےٹو ہو کر بول
تھو تھو؟... (مداخلت)...

مولانا عبید اللہ خان اعظمی : کیا حکومت کے
ریپرنٹےٹو ہو کر بول سکتے ہیں... مداخلت...

THE VICE-CHAIRMAN (SHRI MD. SALIM): It is for the Health Ministry to react to it. The other Members also associated themselves with it. Now, it is for the Government to see whether they want to react to this or not. (*Interruptions*).

DR. JINENDRA KUMAR JAIN: Sir, do I have a chance to speak after

having the permission of the Chairman? You allowed two more Members to get up and speak.

THE VICE-CHAIRMAN (SHRI MD. SALIM): The Chairman has given you permission to associate yourself with this.

DR. JINENDRA KUMAR JAIN: I am taking advantage of that permission.

THE VICE-CHAIRMAN (SHRI MD. SALIM): Please refrain from making any comment.

DR. JINENDRA KUMAR JAIN: Sir, I am just coming to the point that in India 500,000 women die every year of pregnancy and unwanted, unregulated, fertility behaviour of Indian women is a major cause of the morbidity of our women. (*Interruptions*)

SHRI SUNIL BASU RAY (West Bengal): Is that an issue or is malnutrition responsible for this? What about the quality of life?

DR. JINENDRA KUMAR JAIN: Sir, there are many problems and malnutrition is one of them.

SHRI SUNIL BASU RAY: You are unloading all your comments at the door of women.

DR. JINENDRA KUMAR JAIN: I have said only one sentence. (*Interruption*).

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): Sir, I have my Bill. (*Interruptions*).

DR. JINENDRA KUMAR JAIN: What do you mean by your Bill? I have taken the permission of the Chairman to speak. (*Interruptions*).

SHRIMATI KAMLA SINHA: Sir, these are all uncalled for comments. I appeal to you, Sir, to restrain the Member. (*Interruptions*)

DR. JINENDRA KUMAR JAIN: I have only spoken one sentence. What is this going on.

THE VICE-CHAIRMAN (SHRI MD. SALIM): You can give a separate notice. If you want to say something on this, you can give a separate notice.

DR. JINENDRA KUMAR JAIN: I want to say something.

THE VICE-CHAIRMAN (SHRI MD. SALIM): You see other Members also want to speak. Then there is a listed business. I cannot allow you to make a speech on this.

DR. JINENDRA KUMAR JAIN: I am not making a speech. I have just spoken one sentence so far. I want to say that family planning is a very important programme for the country and this is not true that Norplant is going to kill the Indian women. It is scientifically tried drug. In the past, the family planning programme had suffered a great deal just because of some misconception. Please don't allow the same mistake to be repeated. The criticism of strategy for the family planning programme must not be based on popular misconception. There is a forum known as the Parliamentarians' Forum for Population and Development. We are supposed to be participating there. I would like to know from the Government why the Parliamentarians' Forum for Population and Development is not functioning. No Member of Parliament today is associated with that forum. A serious issue like what Mrs. Sinha raised, should be discussed scientifically, dispassionately and in view of the interest of women. I make a categorical statement that in my humble opinion, what the hon. Member, Mrs. Sinha, spoke about the scientific aspect of the Norplant, was not the whole truth. That was only a part of the statement. There has to be... (Interruptions)

THE VICE-CHAIRMAN (SHRI MD. SALIM): You cannot challenge her in this manner. (Interruptions)

SHRIMATI KAMLA SINHA: Sir, is be an* (Interruptions)

*Dismissed as ordered by the Chair.

DR. JINENDRA KUMAR JAIN: Are you an* You should be ashamed of yourself. (Interruptions) Sir, she should be ashamed of herself. How can she call me ants (Interruptions) Just because you are Communists and your ideology is failing... (Interruptions)

THE VICE-CHAIRMAN (SHRI MD. SALIM): Nothing will go on record. Dr. J. Jain please calm down. (Interruptions)

DR. JINENDRA KUMAR JAIN: She must withdraw her.

THE VICE-CHAIRMAN (SHRI MD. SALIM): It is not going on record (Interruptions)...

DR. JINENDRA KUMAR JAIN: I am explaining the family planning programme and you are trying to take political mileage out of it. (Interruptions)

श्रीमती सत्या बहिन : (उत्तर प्रदेश)
सर, यह महिलाओं का इस तरह से
इस्तेमाल कर रहे हैं :

SHRIMATI KAMLA SINHA: Sir, this drug has been used only in third-world countries and Africa and not in developed countries. That is 3 P.M. the main thing. (Interruptions) These drugs are used only in third-world countries and in Africa.

DR. JINENDRA KUMAR JAIN: That is not true. Family planning...

THE VICE-CHAIRMAN (SHRI MD. SALIM): O.K. Dr. Jain. This issue should not be disclosed here now... (Interruptions)... I am not allowing anybody. Please take your seat, Mrs. Sinha. Shri Anand Prakash Gautam.

श्री संघ प्रिय गौतम : (उत्तर प्रदेश)
मि० वाईस चेयरमैन साहब ।

उपसभाध्यक्ष (श्री मोहम्मद सलीम)
बैठिए आप ।